

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 2966

TO BE ANSWERED ON AUGUST 3, 2016

SWACHH SURVEY

No. 2966      SHRI ANANDRAO ADSUL:  
SHRI VINAYAK BHAURAO RAUT:  
SHRI SHRIRANG APPA BARNE:  
SHRI P. NAGARAJAN:  
SHRI DHARMENDRA YADAV:  
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to extend the Swachh Survey to 500 cities having population of over one lakh and if so, the details thereof;
- (b) whether the Government is taking additional policy and institutional measures to strengthen the Swachh Bharat Mission and if so, the details thereof;
- (c) whether his ministry proposes to approach the Ministry of Human Resources Development to introduce a new subject on 'Our Contribution in Swachh Bharat' in the school syllabus; and
- (d) if so, the details thereof and the time by which the final decision is likely to be taken in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a): Yes, Madam. The Swachh Survekshan 2017 will be conducted in January 2017 and this will rank 500 cities/towns with a population of 1

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lakh and above on 6 parameters for determining the rankings of the cities. These parameters are (i) Strategy for Open Defecation Free town (ODF) & Integrated Solid Waste Management (SWM) (ii) Information, Education & Behaviour Change Communication (IEBC) activity (iii) Door to door Collection, Sweeping, Collection & Transportation (iv) Processing & Disposal of Solid Waste (v) Public & Community Toilet Provision and (vi) Individual Toilet.

(b): After the launch of "Swachh Bharat Mission", the Union Government has taken following policy decision to strengthen the Swachh Bharat Mission:-

- (i) Provision of Market Development assistance of Rs. 1,500 per tonne on sale of city compost.
- (ii) Mandatory procurement of 100% power produced from Waste-to-Energy plants by State Electricity DISCOMs at rates decided by State Electricity Regulatory Commission.
- (iii) Notifications of BIS Standards for promoting reuses/ recycle of construction & demolition waste (C&D waste).
- (iv) For setting up of Waste Processing Plants, Central Government provides incentive in the form of a maximum of 35% VGF (Viability Gap Funding)/Grant for each project.

(c) & (d): No, Madam.

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